

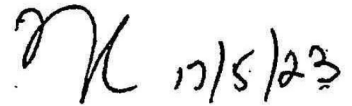
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**CIRCULAR**

In partial modification of earlier circular No.5487-687/Admn.I, II, III /Leave/2020 dated 05/02/2020 of this office, the Sr. Administrative Officer (Judl.)/Administrative Officers (Judl.)/Sr. Accounts Officer/ Accounts Officer in Central District, THC are hereby empowered to forward the Casual Leaves (*including half day CLs*), Compensatory Leaves, Short Leaves of incumbents posted in the Branches of which they have the supervisory control with immediate effect.

**Note: 1. The above said leaves shall be forwarded by the concerned Sr. AO(J)/AO(J)/Sr. AO/AO within the parameters of extant norms being in place.**

**2. Apart from Casual, Compensatory, Short Leaves the other leaves i.e. Earned Leaves, Medical Leaves, Maternity Leaves/CCL per se shall be continued to be forwarded by the concerned Officer In-Charges only.**



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. <sup>18757</sup> ~~18682~~ - Misc./Admn-II/HQs/2023

Dated, Delhi the 18 MAY 2023

**Copy forwarded for information and necessary action to:**

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. All the Ld. Officer In-Charges, Central, Tis Hazari Courts, Delhi.
3. All the Administrative Officers (Judl.), Central, THC, Delhi.
4. Personal Office of the undersigned.
5. The Dealing Assts, Website Committee & LAYERS to upload the same on the website of this Court & LAYERS.



Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi